Declaration of Assets and Liabilities

	4_	,			Year	62/
	1, 95					
age	J	years,	belonging t	· Late	िक भाग स	MT 92-11
serv	ice and presently	working as .	phrestas tambédail familyat	1000	D	*************
	herein below the delf, my spouse and			ovable, mova	ble, bank bala	nce, etc.) of
A. give	Details of mov (Assets in joint	able assets		nt of joint own	ership will also	have to be
Sr.	Description	Seir	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name /
(1)	Cash	4,000001	21141 001	व स्मिवाण	हरियुत्रा मुख	कामना ६व
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	p10,000	HIV	1.00000/_	HiL
(111)	Bonds, Debentures and Shares in companies	HIL	Nic	NiL	NIL	NIL
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC 6.000/- (2007)	LiC g2.00/- (4例刊)	NIL	Hiz	Niv
(v)	Motor Vehicles (details of make, etc.)	भाक्या । भाका	" HIL	MIL	NIZ	NIZ
(v))	Jewellery (give details of weight and value)		200 gm	NIL	NiL	N
(vli)	Other assets, such as values	NIL	NIL	NIL	NIL	NIZ

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

of claims / interests

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2/2/2

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^{*} Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouso Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	Niz	NIL	NIL	Niv.
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NE	14/1	NIL	NIL	NIL
(周)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NiL	NiL	Niv	NIL	NIL
(IV)	Houses / Apartments,	भ्याज्य । जनसम्बर्भाजन	NiL	NIL	Niv	NIL.
(v)	Others (such as Interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Osportment (s)	Amount outstanding as
(a)	(I) Loans from Banks		
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NiL
	(b) dues to departments dealing with supply of water	NIL	N'L
	(c) dues to departments dealing with supply of electricity	NiL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	. NIV	NIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMTPM3440B	NIA
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NiL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	MIL
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	1-	110054014514
Gender	;-	M (M/F)
Date of Birth	7	06021981 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BLAS SERVICE
		(Full Name e.g. 8.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;•	42017
I hereby d knowledge and be		that the above details are true to the best of my
		Signature
	*	Name of Employee:
Place: 19287)	***	
Date: 2.2.22.	02/	Department: Part To Call College (201)

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.